

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(10) C.P.(IB)06(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2019**

NAME OF THE PARTIES: Meena S. Gupta
V/s
Satellite Developers Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY & BANKRUPTCY CODE..

ORDER

1. The Learned Representatives of both the sides are present.
2. On receiving the Petition the Learned Counsel from the side of the Respondent Corporate debtor is seeking time to file Reply. Directed to file Reply by 16.05.2019. Rejoinder, if any, by 10.06.2019.
3. Matter is listed on **26.06.2019**.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

10.04.2019
Aah=